(1980-82)

- Drug Supply: (i) Rifampicin 2.5 million Caps. Rs. 32.37 lakhs (150 mg.)
 - (ii) Lamprene 2.9 million

Rs. 20.65 lakhs

- 2. Zinc Tape-4200 Rolls received for treatment of trophic Ulcers in Leprosy patients.
- 3. Drug supply received/due to be received upto June 1982.
 - (i) Lamprene (100 mg.)

(iii) Prothionamide (25 mg.)

- 12.60 lakhs
- (ii) Rifampicin (150 mg.) 17.92 lakhs
 - 22.00 lakhs

(1982-83)

- 4. Expected SIDA supply.
 - (a) Lamprene Capsules (100 mg.)
 - 13.31 million
 - (b) Rifampicin Capsules (150 mg.) -
 - 9.53 million
 - (c) Prothionamide Capsules (250 mg.) 4.44 million

III. UNICEF

Assistance has been provided in kind by supply of Dapsone drug.

(a) Drug Supply- Dapsone (100mg.)-5 tonnes @ Rs. 13·14 lakhs (1980-81) 4 ,, @ Rs 10·92 lakhs (1981-82)

UNICEF is to provide 10 (ten) Teaching sets, 10 Diesel Jeeps, 5 Diesel Mini Bus, 100 mobiles, 10 slide Projectors and 10 sets of slides on Leprosy per year as also 5 MTs of Dapsone per year for 3 years to the Leprosy control Programme.

IV. International Voluntary Institutions

A number of international voluntary organisations are doing valuable work in the field of leprosy control including Leprosy Mission, Damien Foundation, German Leprosy Relief Organisation and Swiss-Emmaus which operate a number of leprosy control centres Hospitals homes from foreign funds and also provide assistance to several indigenous voluntary bodies. Their activities are being coordinated with the National Leprosy Control Programme.

Payment of road tax by Vehicles in Delhi

6366. SHRI SHIV SHARAN VERMA: Will the Minister of SHIPPING AND TRANS FORT be pleased to state:

- (a) the system of checking so as to know whether a vehicle has paid the road tax;
- (b) how many vehicles are there with foreign registration mark in Delhi and have they been paying the road taxes; and
- (c) breakup of vehicles under different categories registered in Delhi and what is the estimated amount of road tax that should be collected and what has been realised together with deficiencies therein?

THE MINISTER OF STATE IN THE SHIPPING AND MINISTRY OF TRANSPORT (SHRI SITARAM KESARI): (a) In Delhi after the road tax is received in the counter with the application form, money receipt in duplicate is issued. One receipt (in original) is issued to the registered owner and duplicate copy is sent to the Recovery Branch of Directorate of Transport, Delhi for entering in the respective ledger, From the perusal of the ledger, non payment of tax is detected.

- (b) A total number of 1843 vehicles are registered with the Directorate of Transport, Delhi, as C.D. vehicles as on 6-3-82. All the C. D. vehicles one exempted from the payment of road tax.
- (c) According to Directorate of Transport Delhi, breakup of vehicles as on 31-1-82 is:-

(i) Sars Jeeps Station Wagons	126827
(ii) Scooters Motor- cycle & Mopeds	377937
(iii) Autorickshaws	21469
(iv) Taxis	6769
(v) Buses	8787
(vi) Goods Vehicles	39104

580893 Total:

Estimated amount of road tax to be realised in the year 1981-82 is Rs. 6.55 lakhs. Rupees 6,40,53,639 was collected upto 28-2-82 and part of the balance to be realised during March, 1982.

Plying of Mini Buses in Delhi

6367. SHRI SHIV SHARAN VERMA:

SHRI HARISH KUMAR GANGWAR:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) whether news about a mini bus plying between Delhi Main Railway Station and Malyiya Nagar Extension appearing under "Capital Briefs" on page 3 of Indian Express of 12 January, 1982 has been seen by Government;
- (b) if so, what action has been taken in this regard; and
- (c) progress made in scrapping the plying of mini buses as stage carriages in

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND **TRANSPORT** (SHRI SITARAM KESARI): (a) Yes, Sir.

- (b) As per terms of Agreement the DTC has imposed a suitable penalty on the bus owner.
- (c) State Transport Authority, Delhi has not taken any decision for scrapping the mini buses plying under Stage Carriage Permits.

Surprise Check to Ensure Issue of Tickets in DTC Buses ...

6368. SHRI SHIV SHARAN VERMA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- carried out in 1981 to see if the conductors issue tickets to the passengers on their seats in D.T.C. buses at the starting points; and
 - (b) steps taken to check and tackle the difficult situation prevailing at the Dhaula Kuan Ring Road, New Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND (SHRI SITARAM TRANSPORT KESARI): (a) Though there have been no surprise checks, regular checking is done by the checking staff, to ensure that buses are pre-booked at the terminal points either by the Advance Booking Staff or by the bus conductor by moving about in the bus.

(b) Services from Dhaula Kuan are well regulated by a Time Keeper. The Time Keeper Booth at Dhaula Kuan is fitted with telephone connection. In case of any shortage of buses or any other problem, the time-keeper has the instructions to seek help from Central Control Room and to contract the Senior Traffic In order to strengthen the Officers. arrangements, an additional Inspector has been posted to cover the stands.

Indo-Greek Cooperation

6369. SHRI BHIKU RAM JAIN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that during the Greek Foreign Minister's visit to India